

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 317/MP/2013

Subject : Petition for the relinquishment of the long term open access under the Bulk Power Transmission Agreement dated 7.6.2010 and return of bank guarantee.

Date of hearing : 27.3.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member

Petitioner : M/s Navbharat Power Private Limited

Respondents : Power Grid Corporation of India Limited and another.

Parties present : Shri Matrugupta Mishra, Advocate, NPPL
Shri A.M. Pavgi, PGCIL

Record of Proceedings

Learned proxy counsel submitted that the arguing senior counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission. In response, the representative of PGCIL submitted that he has no objection in this regard

2. The petition shall be listed for hearing on 8.5.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)